

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 300 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

ASIM KABIRAJ & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents: Mr.B. Mukherjee, counsel

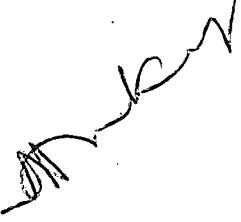
Heard on : 18.6.97

Order on : 18.6.97

O R D E R

A.K.Chatterjee, VC

None appears for the applicants. The order sheet reveals that none appeared for the applicants on several previous occasions. In such circumstance the application is dismissed for default. Respondents have filed reply today.


MEMBER(A)


A.K. Chatterjee
VICE-CHAIRMAN